## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CSA No.20/(MAH)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Viva Composite Panel Pvt Ltd

SECTION OF THE COMPANIES ACT: 230-232

## **ORDER**

## CSA No. 20/230-232/NCLT/MB/MAH/2018

At request of the Petitioner Counsel, list this matter on 14.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)